

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **09.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No	: IA/1237/IB/2020 IN IBA/40/2019
NAME OF PETITIONER	: Pathukashasram Raghunathan Raman (RP) M/s Prescott Productions Pvt Ltd
NAME OF RESPONDENT	: Jayashree Menon & 1 Another
SECTION	: 19(2) of IBC, 2016

ORDER

The Applicant / RP is represented by Mr. Sathish Kumar, Advocate through video conferencing platform.

Heard. **Order reserved.**

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

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(R. SUCHARITHA)
MEMBER (JUDICIAL)